

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1409/Confdl./2025 Bilaspur, dated the 24/11/2025
II-15-2/2005 (Pt. IV)

Copy of Order No. F. No. 3732/3145/XXI-B/C.G./2025 dated 23.11.2025 and Order No. F. No. 3734/3145/XXI-B/C.G./2025 dated 23.11.2025 issued by the Additional Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

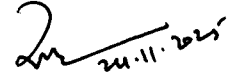
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- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (21) Shri Anand Kumar Dhruw, Principal District & Sessions Judge, Kanker *for information and compliance. He is directed to take over charge at his new place of posting **immediately** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 05.12.2025** under intimation to this Registry.*
- (22) Shri Rajendra Kumar Verma, Additional Principal Judge, Family Court, Janjgir-Champa *for information and compliance. He is directed to take over charge at his new place of posting **immediately** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 05.12.2025** under intimation to this Registry.*
- (23) Principal District & Sessions Judge, Balod/ Balodabazar-Bhatapara/ Balrampur-Ramanujganj/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur) and Uttar Bastar (Kanker) for information.
- (24) Principal Judge, Family Court, Janjgir-Champa and Raipur for information.
- (25) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (26) Additional Registrar (Judicial/ Admn. /Classification /Copying /Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (29) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (32) Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima), High Court of Chhattisgarh, Bilaspur for information.

Contd...3/-

- (33) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W./ SUVAS/ Translation Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.)

ORDER

Nava Raipur, dated 23.11.2025

F. No.3732/3145/XXI-B/C.G./2025. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1404/II-15-2/2005(Pt.-IV)/Confdl./2025, Bilaspur, dated 20.11.2025, by withdrawing the services of the following member of Higher Judicial Services specified in column (2) of the Schedule below, appoints him as Additional Principal Judge, Family Court, as mentioned in column (3) of the Schedule, from the date he assumes charge of his office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Anand Kumar Dhruw, Principal District and Sessions Judge, Kanker	III Additional Principal Judge, Family Court, Raipur

**By order and in the name of the
Governor of Chhattisgarh,**

Digitally signed by
Bhupendra Kumar Vasnikar
Date: 23-11-2025 11:50:42

(Bhupendra Kumar Vasnikar)

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. 3733/3145/XXI-B/C.G./2025 Nava Raipur, dated 23.11.2025

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 1404/II-15-2/2005 (Pt.-IV)/Confdl./2025, Bilaspur dated 20.11.2025,
2. Accountant General, Chhattisgarh, Raipur,
3. Principal District and Sessions Judge, Kanker,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

Digitally signed by
Pankhuri Verma
Date: 23-11-2025

(Pankhuri Verma)

Under Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department.

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.)

ORDER

Nava Raipur, dated 23.11.2025

F. No.3734/3145/XXI-B/C.G./2025. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1404/II-15-2/2005 (Pt.-IV)/Confdl./2025, Bilaspur, dated 20.11.2025 appoints the following member of the Higher Judicial Services specified in column (2) of the Table below to the post as mentioned in column (3) of the Table, from the date he assumes charge of his office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Rajendra Kumar Verma, Additional Principal Judge, Family Court, Janjgir-Champa	Judge, Family Court, Manendragarh

**By order and in the name of the
Governor of Chhattisgarh,**

Digitally signed by
Bhupendra Kumar Vasnikar
Date: 23-11-2025 12:08:49

(Bhupendra Kumar Vasnikar)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No.3735/3145/XXI-B/C.G./2025 Nava Raipur, dated 23.11.2025

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 1404/II-15-2/2005 (Pt.-IV)/Confdl./2025, Bilaspur dated 20.11.2025,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Rajendra Kumar Verma, Additional Principal Judge, Family Court, Janjgir-Champa,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

Digitally signed by
Pankhuri Verma

Date: 23-11-2025

12:14:37
(Pankhuri Verma)

Under Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department